## **IRDP** in Punjab

2637. SHRI IQBAL SINGH: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of the Central allocation for Integrated Rural Development Programme in Punjab during the years 1992-93, 1993-94 and for the current financial year, districtwise;

(b) the details of the families benefited under this programme during the above period;

(c) whether SCs/STs and other weaker sections of the society in the State have been benefited by this programme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) (SHRI VILAS BABURAO MUTTEMWAR): (a) Statement is attached at Annexure-I. [See Appendix 175, Annexure No. 63]

(b) to (d) The year-wise details of total families, SC families & Women assisted under IRDP during the last three years and current year till October, 1995 are given in the enclosed statement. No tribal families have been assisted in Punjab.

#### **Interim Relief to Pensioners**

2638. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether interim relief is being paid to the pensioners w.e.f. 1st April, 1995;

(b) whether another instalment of relief to pensioners has been sanctioned; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) Yes, Sir.

(b) and (c) No further instalment of

interim relief has been sanctioned to the pensioners. However, the instalment of dearness relief to pensioners/family pensioners has been sanctioned by the Government with effect from 1st July, 1995. The orders in this regard were issued on 25th Sept., 1995.

# Survey for conversion of Surcndranagar-Bhavnagar rail line

2639. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the survey for conversion of Surendranagar-Bhavr.agar and extension of converted railway line upto Pipavav via Along has been completed;

(b) if so, the details thereof;

(c) whether the findings of the survey report have been examined;

(d) if so, the action taken or proposed to be taken in this regard;

(e) if not, how much time it will take to complete the survey; and

(f) the date by which the work will be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) The survey is yet to be taken up.

(b) to (d) Do not arise.

(e) About six months.

(f) The survey work is planned to be taken up w.e.f. 1.2.96.

# Commercial use of Residential Plots in Jangpura in New Delhi

## 2640. SHRI PRAMOD MAHAJAN: SHRI VIREN J. SHAH:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Jangpura, Bhogal in New Delhi was set up as a residential colony on lease basis;

(b) whether lease hold plots on Saman